

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3428

ANSWERED ON:16.03.2000

CONDUCTIVE COMPETITIVE REGULATORY FRAMEWORK FOR AIRLINES AND AIRPORTS

GADDE RAMAMOCHAN;M.V.V.S MURTHI;RUDRAGOUDA PATIL;SHIVAJI MANE

**Will the Minister of CIVIL AVIATION be pleased to state:**

(a) whether the Government propose to have a `conducive competitive regulatory framework` for encouraging entry and participation of private airlines and airports;

(b) if so, the details thereof;

(c) the other measures that are proposed to be taken with regard to plans of Civil Aviation Regulator; and

(d) the benefit likely to be accrued therefrom?

**Answer**

THE MINISTER OF CIVIL AVIATION

(SHRI SHARAD YADAV)

(a), (b), (c) and (d): The Civil Aviation Policy under formulation seeks to set up a policy framework to provide safe, efficient and reliable air services. The draft has been widely circulated for views/comments before finalisation.